

- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the initiative taken by Government to implement the benefits of Pay Committee to these employees?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (d) No, Sir. As per Order dated 28.4.2009 the Hon'ble Supreme Court, in the case of R.R. Pillai *Vs.* the Commanding Officer, has ordered that the civilian employees of Unit Run Canteen (URCs) are not employees of the Government. Hence Sixth Central Pay Commission award cannot be extended to them. However, Services have effected 15% increase in the basic pay of all URC civilian employees in addition to 50% hike already granted to them during the year 2009.

**Recommendation of 87th Parliamentary Committee  
Report on URCs**

1440. SHRI JAI PRAKASH: Will the Minister of DEFENCE be pleased to state:

- (a) whether the recommendations of the 87th Parliamentary Committee Report at page No. 20-21 para 2-27 with regard to conferring Government employees status to the civilian employees working in the defence Unit Run Canteens have been studied by Government;
- (b) if so, the details of action taken by Government in this regard; and
- (c) if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (c) Yes, Sir. The Chairman of the Committee on Subordinate Legislation was also intimated by the then Raksha Mantri *vide* his D.O. letter No. RM/426-F/92, dated 3.2.1992 that the Unit Run Canteens are not Government organizations and Ministry of Defence can have no jurisdiction to determine the terms and conditions of service of these employees.

**Barring of PSUs from bidding for FICV project**

1441. SHRI TAPAN KUMAR SEN: Will the Minister of DEFENCE be pleased to state:

- (a) whether PSUs are being barred from bidding for Futuristic Infantry Combat Vehicles (FICV) project;
- (b) if so, the reasons therefor; and
- (c) the details of total estimated project cost?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) The Department of Defence Production has nominated four agencies including Ordnance Factory Board for